

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

TRANSFER PETITION (CIVIL.) NO(s). 618 OF 2003

RANI Petitioner(s)

VERSUS

NARESH CHOKHANI Respondent(s)

(With appln(s) for stay and correctio of typographical error and c/delay in filing counter affidavit and

permission to file additional affidavit)(For final disposal)

WITH T.P.(CRL) NO. 289 of 2003

(With appln(s) for exemption from filing O.T.,stay,c/delay in filing counter affidavit)

T.P.(C) NO. 682 of 2003(With appln(s) for stay)(For final disposal)

Date: 25/11/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Petitioner(s) Mr. Niraj Sharma,Adv.(NP)

For Respondent(s) Mr. Shivaji M. Jadhav,Adv.

UPON hearing counsel the Court made the following

O R D E R

In view of the letter, adjourned by a week.

(Meenu Sethi) ta Bhardwaj)

(Pushap La

Court Master

Court M

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